

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**OA NO.39/2007**

Monday this the 16<sup>th</sup> day of January, 2007

Coram:

**Hon'ble Mrs.Sathi Nair, Vice Chairman  
Hon'ble Mr.George Paracken, Judicial Member**

**Prasad P.K.,  
Gramin Dak Sevak,  
Mail Packer,  
Kerala Circle Stamp Depot,  
Ernakulam H.P.O.** ... Applicant

**By Advocate Mr.Niklavu T**

**V/s.**

- 1. Union of India represented by its  
Secretary, Ministry of Communication,  
Department of Posts, New Delhi.**
- 2. The Postmaster General,  
Central Region, Kochi – 18.**
- 3. The Superintendent,  
Kerala Stamp Depot,  
Ernakulam H.P.O.  
Kochi – 20.** ... Respondents

**By Advocate Mr.Rajeev for SCGSC**

This OA having been heard on 16<sup>th</sup> January,2007, the  
Tribunal on the same day delivered the following:-

**(ORDER)**

**Hon'ble Mrs.Sathi Nair, Vice Chairman**

The applicant is working as a Gramin Dak Sevak Mail Packer,

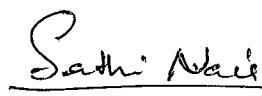
Kerala Circle Stamp Depot(K.C.S.D in short), Ernakulam and having more than 18 years of service. It is submitted that a vacancy of Group 'D' has arisen in the Kerala Circle Stamp Depot from 30/9/2006 due to retirement of one Smt.P.G.Komalavally Group D. and according the respondents as per letter dated 4/1/90, the K.C.S.D is a separate Unit and the EDAs of that office can only compete for the posts of Group 'D'. A representation dated 4/12/2006 Annexure A-4 has been submitted by the applicant to the 3<sup>rd</sup> respondent for considering his case for appointment as Group 'D' in the K.C.S.D. against the said vacancy.

Learned counsel for applicant submits that he will be satisfied if the 3<sup>rd</sup> respondent is directed to consider the representation of the applicant at Annexure A-4 for the vacant post of Group 'D' in the said office in accordance with the rules.

The OA is disposed of with a direction to the respondents to consider ~~of~~ the representation of the applicant for appointment to the vacant post of Group D in K.C.S.D in accordance with rules and to communicate a decision within one month from the date of receipt of copy of this order. No costs.

  
**GEORGE PARACKEN**  
JUDICIAL MEMBER

abp

  
**SATHI NAIR**  
VICE CHAIRMAN